## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1856 ANSWERED ON:09.03.2010 STANDARDS FOR GOLD AND JEWELLERY Majhi Shri Pradeep Kumar

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standards has set up any purity standards for ornamental gold and silver in the country;
- (b) if so, the details thereof;
- (c) whether a large number of jewellers violate such purity standards and adulterate gold with other materials in various parts of the country;
- (d) if so, whether the Government has any mechanism to check such violation by jewellers;
- (e) if so, the number of jewellers against whom the Government has taken action during each of the last three years and the current year, State-wise; and
- (f) the names of the jewellers authorised to sell Hall Marked jewellery in various States?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): Yes, Madam. Bureau of Indian Standards (BIS) has formulated Indian Standard IS 1417:1999 `Gold and gold alloys, jewellery/ Artifacts-Fineness and Marking-Specification` for nine grades of gold used in the manufacture of jewellery/ artifacts and IS 2112:2003, `Silver and Silver Alloys, Jewellery/ Artifacts- Fineness and Marking- Specification` for three grades of fine silver, and five grades of silver alloys used in the manufacture of jewellery/ artifacts.
- (c): Market surveys conducted in the year 2001-02 and 2006 on non-hallmarked jewellery had revealed that jewellery articles with lesser purity than the declared value were being sold in the market.
- (d): BIS Hallmarking Scheme for gold and silver jewellery articles ensures that purity of gold/silver in the articles is of the declared quality. However, BIS has no control over the quality/purity of articles being manufactured/sold by jewellers who are not its licensees.
- (e): Details of action taken by BIS against its licensee jewellers for violation of provisions of Gold Hallmarking Scheme. State-wise and year-wise for last three years and the current year are given in Annexure.
- (f): There are 7,380 gold jewelers & 513 silver jewelers who are BIS licensees under its voluntary hallmarking Scheme. Details of such jewellers are available on the BIS website i.e. www.bis.org.in.